

12.20 hrs.

## PAPERS LAID ON THE TABLE

Certified Accounts of the Indian Institutes of Technology, Annual Report of the Indian Institute of Managements etc.

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्रों (श्री मन्त दर्शन) : डा० वी० के० आर. वी. राव की ओर से मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

- (1) प्रौद्योगिक संस्थाएं अधिनियम, 1961 की धारा 23 की उप-धारा (4) के अन्तर्गत भारतीय प्रौद्योगिकी संस्था, दिल्ली, के वर्ष 1967-68 के प्रमाणित लेखों की एक प्रति तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (2) भारतीय प्रबन्ध संस्था, कलकत्ता, के 1967—68 के वार्षिक प्रतिवेदन की एक प्रति।
- (3) सालार जंग संग्रहालय बोर्ड, हैदराबाद के 1967-68 के वार्षिक प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति तथा लेखा-परीक्षित लेखे।

[Placed in Library. See No. LT-1347/69.]

Summary of Budget Estimates actual and Revised Estimates Air India and Indian Airlines

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under rule (5) of rule 3 of the Air Corporations Rules, 1954 :—

- (1) Summary of Budget Estimates for Revenue and Expenditure of Air India for the year 1969-70.

- (2) Summary of Budget Estimates for the year 1967-68, Budget Estimates and Revised Estimates for the year 1968-69 and Budget Estimates for the year 1969-70 under Capital of Air India.
- (3) Summary of Budget Estimates of Revenue and expenditure of the Indian Airlines for the year 1969-70.
- (4) Summary of Actuals for the year 1967-68, Budget Estimates and Revised Estimates for the year 1968-69 and Budget Estimates for the year 1969-70 under Capital of the Indian Airlines. [Placed in Library See No. LT-1349/69.]

The International Copyright OrJer 1969.

श्री मन्त दर्शन : प्रतिलिप्याधिकार अधिनियम 1957 की धारा 43 के अन्तर्गत मैं निम्नलिखित अधिसूचनाओं की एक-एक प्रति सभा-पटल पर रखता हूँ :—

- (एक) अन्तर्राष्ट्रीय प्रतिलिप्याधिकार (दूसरा संशोधन) आदेश, 1969, जो दिनांक 16 मई, 1969 के भारत के राज्य-पत्र में अधिसूचना संख्या एस. ओ. 1908 (अंग्रेजी संस्करण) और एस. ओ. 1909 (हिन्दी संस्करण) में प्रकाशित हुआ था।
- (दो) अन्तर्राष्ट्रीय प्रतिलिप्याधिकार (तीसरा संशोधन) आदेश, 1969, जो दिनांक 28 मई, 1969 के भारत के राज्यपत्र में अधिसूचना संख्या एस. ओ. 2142 (अंग्रेजी संस्करण) और एस. ओ. 2143 (हिन्दी संस्करण) में प्रकाशित हुआ था।
- (तीन) अन्तर्राष्ट्रीय प्रतिलिप्याधिकार (चौथा संशोधन) आदेश, 1969, जो दिनांक 21 जून, 1969 के भारत के राज्यपत्र में अधिसूचना

[Dr. Karan Singe]

संख्या एस. ओ. नं. 2445 (अंग्रेजी संस्करण) और एस. ओ. 2446 (हिन्दी संस्करण) में प्रकाशित हुआ था।  
[Placed in Library. See No. LT-9349/67]

**Annual Report of the Central Road Transport Corporation Limited and Notifications under Seamen's Provident Fund Act.**

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, AND SHIPPING AND  
TRANSPORT (SHRI RAGHURAMIAH):  
I beg to lay on the Table :

- (1) A copy of the Annual Report of the Central Road Transport Corporation Limited, Calcutta, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See LT-1349/69.]

- (2) A copy each of the following Notifications under section 24 of the Seamen's Provident Fund Act, 1966 :—

(i) The Seamen's Provident Fund (Amendment) Scheme, 1968, published in Notification No. G. S. R. 1066 in Gazette of India dated the 8th June, 1968.

(ii) The Seamen's Provident Fund (Second Amendment) Scheme, 1969, published in Notification No. G. S. R. 1044 in Gazette of India dated the 3rd May, 1969.

- (3) A statement showing reasons for delay in laying the notification mentioned at (2) (i) above. [Placed in Library. See No. LT—1351/67].
- (4) Following Statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha shown against each :—

(i) Supplementary Statements Nos. II, III and IV	Seventh Session, 1969 (Fourth Lok Sabha)
(ii) Supplementary Statement No. V	Sixth Session, 1968 (Fourth Lok Sabha)
(iii) Supplementary Statement No. XII	Fifth Session, 1968 (Fourth Lok Sabha)
(iv) Supplementary Statement No. XVIII	Fourth Session, 1968 (Fourth Lok Sabha)
(v) Supplementary statement No. XIII	Third Session, 1967 (Fourth Lok Sabha)
(vi) Supplementary Statement No. XX	Second Session, 1967 (Fourth Lok Sabha)
(vii) Supplementary Statement No. XVII	Fifteenth Session, 1966 (Third Lok Sabha)

[Placed in Library. See No. LT— 1352/69].

**Statement on drought conditions**

THE MINISTER OF STATE IN THE  
MINISTRY OF FODD, AGRICULTURE,  
COMMUNITY DEVELOPMENT AND  
COOPERATION (SHRI ANNASAHIB

SHINDE) : I beg to lay on the Table a statement (Hindi and English versions) regarding drought conditions prevailing in parts of the country. [Place in Library. See No. LT—1353/69].